

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6816
ANSWERED ON:09.05.2003
SETTING UP OF LAND CUSTOM OFFICE
DEVENDRA PRASAD YADAV

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether under the Indo-Nepal treaty it is the responsibility of his Ministry to obtain consent of the Nepalese Government for setting up of a new land custom office on the Indo-Nepal Border;
- (b) whether the Ministry of Finance has referred a proposal to his Ministry in regard to obtaining the consent of Nepalese Government for setting up of a new land customs office in the Lokaha Bazar on Indo-Nepal border Madhubani district of Bihar; and
- (c) if so, the time by which the Government propose to set up a new land customs office in the said market?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

(a) Yes Sir.

(b) & (c) Yes Sir, action will be taken in the matter in terms of the Treaty of Trade between the Government of India and His Majesty's Government of Nepal.